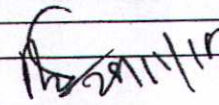


GUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 19-11-2018 TO 22-11-2018

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	FINAL ORDERS			
1	ST/58238/2013	53288/2018	15/11/2018	19/11/2018
2	ST/53569/2014	53289/2018	15/11/2018	19/11/2018
3	ST/52381/2015	53291/2018	20/11/2018	22/11/2018
4	ST/2930/2012	53293/2018	20/11/2018	22/11/2018
5	C/52123/2018	53295/2018	20/11/2018	20/11/2018
6	C/51961,51963-51965/018	53296-53299/2018	20/11/2018	22/11/2018
	MISC ORDERS			
1	C/53238/2018	50825/2018	15/11/2018	19/11/2018
2	ST/50671/2014	50826/2018	16/11/2018	19/11/2018
3	C/5322,53282,5392,53090/2018	50830-50833/2018	15/11/2018	19/11/2018
4	C/53508/2014	50835/2018	20/2018	22/11/2018
5	ST/2131,1987/2012	50836-50837/2018	16/11/2018	19/11/2018
6	ST/59716/2013	50838/2018	20/11/2018	22/11/2018
7	C/52598/2016	50839/2018	20/11/2018	22/11/201

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				Deputy REGISTRAR
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 Beena Singh